

terms and conditions providing *inter alia* that (a) the sale or transfer of the fixed assets, furniture, vehicles etc. pertaining to Cooper Allen Branch and North-West Tannery Branch of the Company to the new company (proposed to be registered) will be made in consideration of the assumption by the new company of all the liabilities in connection with absorption and retention or employment of the staff, employees and workmen in relation to the aforesaid two undertakings; and (b) in satisfaction of the part consideration of the sale or transfer of the stock-in-process stores and spare parts belonging to the aforesaid two undertakings (value of which shall be determined by the Auditors as mentioned in the Agreement) the new company shall allot to the Company 2,50,000 Equity Shares of Rs. 10 each (being its entire subscribed capital for the time being) at par credited as fully paid up in the capital of the new company.

(b) As stated in the Directors' Report dated 25th May, 1968, in view of the continuous losses suffered by the Cooper Allen Branch and North West Tannery Branch and in view of the effect which such losses have had on the working of the British India Corporation as a whole, the Directors decided that these Branches could not be run in their present form.

Export of Shoes

*38. SHRI S. P. RAMAMOORTHY:
SHRI D. N. DEB:
SHRI K. M. KOUSHIK:

Will the Minister of COMMERCE be pleased to state:

(a) the total number of shoes exported to rupee payment countries during the last five years (year-wise);

(b) whether it is a fact that un-economical small leather footwear workshops in the country are respon-

sible for keeping prices of Indian exports down;

(c) whether our exports have been decreasing progressively; and

(d) if so, whether any efforts have been made by the State Trading Corporation to boost up the export of shoes and thereby increase our foreign exchange earnings?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a)

(figures in lakhs of pairs)

1963-64	5.91
1964-65	5.71
1965-66	6.03
1966-67	12.61
1967-68	12.30

(b) No, Sir.

(c) No, Sir.

(d) S.T.C. is constantly engaged in increasing the export of footwear to various destinations abroad including rupee payment countries.

Railway Accidents

*39. SHRI R. K. SINHA:
SHRI HEM RAJ:
SHRI S. N. MAITI:
SHRI S. KUNDU:
SHRIMATI SUSEELA GOPALAN:
SHRI YAMUNA PRASAD MANDAL:
SHRI RABI RAY:
SHRI A. SREEDHARAN:
SHRI D. B. RAJU:
SHRI KANWAR LAL GUPTA:
SHRI KASHI NATH PANDEY:
SHRI NATHU RAM AHIRWAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of accidents which

occurred during the period from January to June, 1968, Zone-wise;

(b) the number of persons killed and injured and loss to railway property caused thereby during the said period;

(c) the number of accidents which occurred during the corresponding period in 1966 and 1967, the number of persons killed and injured and loss to railway property as a result thereof; and

(d) whether in view of the abnormal increase in frequency of railway accidents, Government propose to ask the probe body to submit any interim report on preventive measures against these accidents?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-1367/68].

(d) This is not considered necessary having regard to the position disclosed in the statement referred to in parts (a) to (c).

Manufacture of Small Car

*40. SHRI YOGENDRA SHARMA:
SHRI M. L. SONDHI:
SHRI VASUDEVAN NAIR:
SHRI DEORAO PATIL:
SHRI N. K. SOMANI:
SHRIMATI SUSHILA
ROHATGI:
SHRI M. N. REDDY:
SHRI JUGAL MONDAL:
SHRI M. N. NAGHNOOR:

Will the Minister of **INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS** be pleased to state:

(a) whether all aspects of the proposal to start manufacture of small cars in India have since been examined by Government;

(b) whether Government have taken any decision on the subject;

(c) if not, the reasons for the delay and by what time Government expect to take a decision in the matter;

(d) what will be the annual production target of these cars and what will be their price; and

(e) whether the project will be in the public sector or in the private sector?

THE MINISTER OF INDUSTRIAL DEVELOPMENT & COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). Not yet, Sir.

(c) The availability of resources for the small car project during the Fourth Five Year Plan is being ascertained from the Planning Commission. On receipt of the views of the Commission, the other aspects of the proposal will be examined further. It is difficult to indicate at this stage when a decision will be taken in the matter.

(d) and (e). These aspects will be gone into after a decision is taken to proceed with the project.

प्रौद्योगिक प्रगति की गति

†41. श्री महाराज सिंह भारती :
क्या प्रौद्योगिक विकास तथा सम्बन्धित कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश में वर्ष 1966 के दौरान प्रौद्योगिक प्रगति की गति 2.6 प्रतिशत थी और वर्ष 1967 में यह घट कर 1.4 प्रतिशत हो गई;

(ख) 1968 के दौरान अब तक इसकी गति कितने प्रतिशत है; और